

engineering graduates during the next four years;

(b) if so, what are the details of the scheme; and

(c) what are the details of remuneration at which these graduates will be employed?

THE DEPUTY MINISTER IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS AND IN THE MINISTRY OF SHIPPING AND TRANSPORT (SARDAR IQBAL SINGH): (a) No, Sir.

(b) and (c) Do not arise.

PROMOTION OF TOURISM IN H.P.

364. SHRI A.D. MANI: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state

(a) whether it is a fact that the Chief Minister of Himachal Pradesh pleaded in the Tourist Traffic Development Advisory Committee in Himachal Pradesh that the private sector should be given assistance for the promotion of tourism in Himachal Pradesh;

(b) if so, whether any representation has been received by the Government of India in this connection from him; and

(c) the reaction of the Government of India to this representation?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH):

(a) Yes, Sir.

(b) No, Sir.

(c) Does not arise, although it is generally Government's policy to give assistance to the private sector for the promotion of tourism.

SCHOLARSHIPS OFFERED BY CANADA

365. SHRI R. P. KHAITAN: Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state:

(a) whether it is a fact that the Government of Canada had offered 24 scholarships to this country during 1970 whereas only 19 scholars were selected by the Government of India; and

(b) if so, what are the reasons for not sponsoring the required number of scholars to that country?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND YOUTH SERVICES (PROFESSOR A. K. KISKU): (a) For the 1970 Canadian Commonwealth Awards, the Government of Canada had invited 24 nominations and the Government of India sent 24 nominations. Of the 24 nominated candidates, the Government of Canada finally selected 19 candidates for the 1970 awards.

(b) Does not arise

FUNDS FOR RELIEF MEASURES

366. SHRI R. P. KHAITAN: Will the Minister of FINANCE be pleased to state:

(a) whether the Government of India have recently received any scheme from the Government of Bihar for providing funds for relief measures in the wake of drought and flood*;

(b) if so, what action has been taken thereon?

THE MINISTER OF REVENUE AND EXPENDITURE IN THE MINISTRY OF FINANCE (SHRI VIDYA CHARAN

SHUKLA): (a) and (b) In response to a request from the Government of Bihar for Central assistance towards flood and drought relief measures in the State, a Central team of officers visited the State in October, 1970 for an assessment of the situation and the requirement of funds. On the basis of the recommendations of the team, a ceiling of expenditure of Rs. 6.29 crores on various relief measures in 1970-71 has been adopted for purposes of Central assistance.

INCOME-TAX AND WEALTH-TAX RETURNS OF SHRI BHANU PRAKASH SINGH

367. SHRI KALYAN ROY:

SHRI BHUPESH GUPTA:

Will the Minister of FINANCE be pleased to state:

(a) whether Shri Bhanu Prakash Singh, former Deputy Minister, has since filed any reply to the Penalty notices he received for failure to submit income-tax and wealth-tax returns for the period 1962 to 1970;

(b) if not, what positive action has been taken by Government against him; and

(c) if the reply to part (a) above be in the affirmative, the details of his total income and the amount of tax imposed on him?

THE MINISTER OF REVENUE AND EXPENDITURE IN THE MINISTRY OF FINANCE (SHRI VIDYA CHARAN SHUKLA): (a) No, Sir.

(b) Reminders have been issued to the assessee to file replies to penalty notices.

(c) Since the reply to part (a) is in the negative, does not arise.

ZAKIR HUSAIN MEMORIAL

368. SHRI B. C. PATTANAYAK: Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state:

(a) whether it is a fact that Delhi College in Delhi is proposed to be renamed after late Dr. Zakir Husain and shifted to another site;

(b) whether it is a fact that a mausoleum at the site of Dr. Zakir Husain's grave is proposed to be erected and Zakir Husain Memorial lectures would be held in the various Central Universities;

(c) whether the National Book Trust proposes to bring out a series of 24 children's books in Urdu.

(d) whether a Department of Islamic Studies is proposed to be established at the Delhi College and a biography of Dr. Zakir Husain by Prof. M. Mujeeb is proposed to be written; and

(e) the estimated expenditure on each of the items referred to above?

THE MINISTER OF EDUCATION AND YOUTH SERVICES (PROF. V.K.R.V.

RAO): (a) to (c) Yes, Sir.

(d) The Department of Islamic Studies is proposed to be established in the Jamia Millia, Delhi. The biography of Dr. Zakir Husain is being written by Prof. M. Mujeeb.

(e) The estimated expenditure is as under :

(i) Dr. Zakir Husain Memorial College, Delhi. Rs. 38 lakhs. (50% of this to be paid by Ministry of Education & Youth Services).

(ii) Mausoleum of Dr. Zakir Husain. Rs. 4,60,980

(n't) Zakir Husain Memorial lectures. Rs. 1 lakh (Endowment fund to be created),

(iv) 24 Children's books to be prepared by National Book Trust. Rs. 1 lakh

(«) Department of Islamic Studies (Endowment fund to be established at Jamia Millia. Rs. 3 lakhs. (Endowment fund to be created), at Jamia Millia.

(«») Preparation of Biography of Dr. Zakir Husain by Prof. Mujeeb. Rs. 14,500 (for preparation of Manuscript).

CAPITAL INVESTED BY KESORAM INDUSTRIES AND COTTON MILLS LTD.

369. SHRI KALYAN ROY: Will the Minister of COMPANY AFFAIRS be pleased to state:

(a) whether it is a fact that Kesoram Industries and Cotton Mills Ltd. owned by the Birlas have invested a huge amount of capital in industries outside West Bengal and outside India; if so, the names of those concerns;

(b) what is the percentage of shares owned by the Kesoram Industries and Cotton Mills Ltd. in each of those concerns; and

(c) whether Government propose to institute a detailed investigation into the causes and factors leading to the sudden closure of the Kesoram Industries & Cotton Mills Ltd. in West Bengal; if so, when such an investigation will be instituted!

THE MINISTER OF COMPANY AFFAIRS (SHRI K. V. RAGHUNATHA REDDY): (a) to (c) The information is being collected and it will be laid on the Table of the House.

भारत में चोरी-छिपे लाई गई वस्तुएं

370. श्री जगदम्बो प्रसाद यादव : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) गत तीन वर्षों में भारत में कितने रुपये के माल की तस्करी हुई, उसके विशेष स्थल कौन-कौन से हैं तथा किस-किस सामग्री की तस्करी हुई ; और

(ख) क्या सरकार को नेपाल की सीमा के रास्ते भारत में होने वाली तस्करी की जानकारी है, और यदि हां, तो उसका ब्योरा क्या है ।

GOODS SMUGGLED INTO INDIA

370. SHRI J. P. YADAV: Will the Minister of FINANCE be pleased to state:

(a) what is the value of goods smuggled into India during each of the last three years along with the names of the places particularly connected with smuggling and the articles involved therein; and

(b) whether Government are aware of the extent of smuggling into India through the border of Nepal; and if so, what are the

वित्त मंत्रालय में राजस्व तथा व्यय मंत्री (श्री विद्याचरण शुक्ल) : (क) भारत में चोरी-छिपे लायी गयी वस्तुओं का मूल्य बता सकना संभव नहीं है। 1967 से 1970 (अगस्त) तक सीमा शुल्क अधिनियम के अन्तर्गत पकड़ी गयी वस्तुओं का मूल्य नीचे दिया गया है :—

(करोड़ रूपयों में)

1967	1968	1969	1970
16.40	19.39	25.01	15.43

details thereof?]

ff J English translation.